

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1540  
TO BE ANSWERED ON 28.07.2026**

**FREE COACHING SCHEME**

**1540. SHRI AMAR SHARADRAO KALE:**

**DR. SANJAY JAISWAL:**

**MS. BANSURI SWARAJ:**

**SHRI CHAVDA VINOD LAKHAMSHI:**

**SHRI BALABHADRA MAJHI:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the total number of Central Universities (CUs) that have signed functional Memorandums of Understanding (MoUs) under the Free Coaching Scheme for SC, OBC and PM CARES children;
- (b) the percentage of these partnered universities actively implementing coaching sessions as of the current academic cycle; and
- (c) the measures taken by the Government to ensure timely release and full utilisation of funds sanctioned under the Scheme?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)**

- (a): Under the Free Coaching Scheme for Scheduled Castes (SCs), Other Backward Classes (OBCs) and beneficiaries of the PM CARES for Children Scheme, Memorandums of Understanding (MoUs) have been signed with 19 Central Universities.
- (b): During the current academic cycle, 84% of partnered Central Universities (16 out of the 19 Central Universities) are conducting coaching under the Scheme till date.
- (c): The release of the financial assistance is contingent upon timely raising of the claims by the Central Universities. For timely release and fully utilization of sanctioned funds under the Scheme, the Department has issued instructions to empanelled Central Universities to commence coaching classes timely and submit proposals for release of funds. Further, financial assistance is transferred electronically through Direct Benefit Transfer (DBT) directly to the Aadhaar Seeded Bank account of the beneficiaries.

\*\*\*\*\*